

at Geneva, is being studied with a view to determining the best way in which the new facilities can be exploited to the country's advantage.

13. A great deal of headway has been made in furthering the economic co-operation with UAR and Yugoslavia especially—at the recent Tripartite Meeting held at Blod in Salvania at the Ministerial level. Considerable progress has also been made in devising a complete framework for economic co-operation for trade liberalisation and development in Asia under the aegis of ECAFE. This will be followed in up further.
14. A long term trade agreement with the USSR is expected to be concluded very shortly.

**Incentives to Traders for Exporting various items**

4864. SHRI ABDUL GHANI DAR : Will the Minister of FOREIGN TRADE be pleased to state :

- (a) how much incentive has been given

to the traders who exported (i) Hosiery (ii) Skins (iii) Jute (iv) Rubber (v) Mineral Ores (vi) Manganese (vii) Textile products (viii) Sugar (ix) Moradabad products (x) plastic products, (xi) Tehri and Himachal Shawls and other handicrafts, (xii) Fruits dry and fresh and (xiii) Shoes, in the first six months of 1970 ; and

(b) how much foreign exchange and currency in rupees, separately have been earned by the country during this period ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Information is being collected from all the Licensing Offices and will be laid on the Table of the House as soon as received.

(b) Figures of export of the items in question are given in the statement attached. Foreign exchange and currency in rupees earned against each of these items is the concern of the Reserve Bank of India and the Ministry of Finance (Department of Economic Affairs) to whom a separate question may kindly be put.

*Statement*

*The figures of exports of items referred to in part (b) of Unstarred Question No. 4364 during the year 1969-70 and April-July 1971.*

(Value in Rs. lakhs)

Sl No.	Description	1969-70	1970-71 (Apr.-July)
1	2	3	4
1.	Clothing and accessories and other fabrics (knitted or crocheted).	565	326
2.	Hides, skins and furskins undressed.	845	235
3.	(i) Jute manufactures incl. yarn of jute.	20665	2923
	(ii) jute, raw excl. Bimlipatam and Mesta	415	183
4.	(i) Crude rubber incl. synthetic and reclaimed.	4	1
	(ii) Rubber manufactures (incl. footwear of rubber).	489	189
5.	Ores, minerals and scrap (excl. manganese ore).	1295	4271
6.	Manganese ores and concentrates.	1106	498

1	2	3	4
7.	Textile fabrics and manufactures excl. cojr and jute.	13526	4621
8.	Sugar (excl. molasses).	872	484
9.	Artware of copper, brass, bronze and similar alloys.	545	182
10.	Plastic and plastic manufactures.	515	76
11.	(i) Wollen shawls, lohis, travelling goods and artware (excl. artware of copper, brass, bronze and similar alloys).	87	21
	(ii) Other handicrafts (excl. woollen shawls, lohis, travelling and artware).	6747	1817
12.	Fruits, fresh and dried (incl. artificially dehydrated).	6018	2227
13.	Footwear (excl. rubber footwear).	902	276

SOURCE : D. G. C. I and S., Calcutta.

NOTE : Description of the items are based on revised Indian Trade Classification.

**Irrigation by Chandan Dam**

4865. SHRI BENI SHANKER SHARMA : Will the Minister of IRRIGATION AND POWER be pleased to State :

(a) the area of land estimated to be irrigated by the construction of the Chandan Dam in the District of Bhagalpur in Bihar ;

(b) the number of canals proposed to be taken out of the Dam ;

(c) whether the Canals were completed along with the completion of the Dam together with their tributaries and village channels ; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (d). The Chandan reservoir project is an extension of the schemes for Khajjar weir, Chandan Bilasi Scheme and Chandan distribution system (phase I) which had been constructed earlier. A high level contour canal has also been recently approved. The integrated Scheme is expected to provide total irrigation of 1.74 lakhs acres. The construction of the dam and the canal system have been synchronised.

**Persons killed and Injured In West Bengal while making or Carring Bombs**

4866. SHRI BENI SHANKER SHARMA : will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of people killed and injured in West Bengal due to bomb-attacks and self-explosions while making or carrying bombs during the period from the 1st April, 1969 to 30th September, 1970 giving the figures separately for each categories ;

(b) the number of people arrested under each category ; and

(c) the number of people convicted on prosecution ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c). Information is being collected and will be laid on the table of the House.